

Annexure – 7

Name of the corporate debtor: M/s Gupta Exim (India) Private Limited; Date of commencement of CIRP: 29th October,2019; List of creditors as on: 29th July 2021List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable							
1	ESIC	Central Government	NA	NA	74,92,453.00		Operational	NA	NA	NO	NA	NIL	NIL	NIL	74,92,453.00	No claim form submitted		
2	EPFO	Central Government	NA	NA	1,32,15,962.00	1,32,15,962.00	Operational	NA	NA	NO	NA	NIL	NIL	NIL	1,94,40,044.00	claim form submitted		
Total					2,69,32,497.00	1,32,15,962.00											2,69,32,497.00	

Sd/-

Vivek Raheja

Resolution Professional of

Gupta Exim (India) Pvt. Ltd.

IP Registration Number: IBBI/IPA-001/IP-P00055/2017-18/10133

JD-2C, 2nd Floor, Pitampura, Delhi – 110034